

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pearl Vision Private Limited Date of Commencement of Liquidation: 22-08-2019; List of Stakeholders as on Date: 25-05-2021; Name of IP: Mr. Anil Kumar; Last 5 digit of registration number: 10308

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1081057			0			NA
2	Liquidation costs incurred till date		2145973			0			NA
3	Secured financial creditors	7	12118998590	7	11901665401	0			NA
4	Unsecured financial creditors	3	7986801524	3	7986801524				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	24991897	1	21374037				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	20134019041	11	19909840962	0			